GOVERNMENT OF INDIA MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS (DEPARTMENT OF PERSONNEL AND TRAINING)

LOK SABHA UNSTARRED QUESTION NO. 1390 (TO BE ANSWERED ON 10.02.2021)

VOLUNTARY RETIREMENT

1390. SHRI SUNIL KUMAR SINGH:

SHRI BHAGWANTH KHUBA:

DR. VIRENDRA KUMAR:

MS. PRATIMA BHOUMIK:

SHRI PRATHAP SIMHA:

Will the **PRIME MINISTER** be pleased to state:

- (a) whether Government has any data with regard to the Voluntary Retirement applied for by the Civil Servants IAS/IPS/IRS during the last five years and if so, the State/UT-wise details thereof:
- (b) the number of applications of Voluntary Retirement Scheme(VRS) accepted by the Government during the last five years, State/UT-wise and year-wise; and
- (c) whether Government has any data with regard to the IAS/IPS/IRS officers who first applied for VRS and later withdrew their applications and if so, the State/ UT-wise details of the last five years thereof?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE PRIME MINISTER'S OFFICE (DR. JITENDRA SINGH)

(a) to (c): In respect of All India Services, including IAS and IPS officers, the requests for voluntary retirement are being received and processed both by the concerned State Government as well as the Central Government as per the provisions of the Rule 16(2) and Rule 16 (2A) of All India Services (Death-Cum-Retirement-Benefits) Rules, 1958, as the case may be. Hence, the consolidated data relating to Voluntary Retirement applications filed/accepted/withdrew by IAS/IPS officers is not maintained by the Central Government.

Further, in respect of IRS, which is a Central Civil Service, as per the information received from Department of Revenue, Ministry of Finance, the number of voluntary retirement applied/ accepted/withdrew by IRS officers during the last five years is given in table below. Further, the state-wise data is not maintained by Department of Revenue.

	CBDT	CBIC	Total
No. of IRS Officers applied for VRS	161	253	414
No. of IRS Officers whose VRS application	129	212	341
Accepted by Central Government			
No. of IRS officers who first applied for VRS and	6	23	29
later withdrew their applications			
